


**F. No. 15014/1/2011-PFA/FSSAI**  
**Food Safety and Standards Authority of India**  
**(Ministry of Health & Family Welfare)**  
**Government of India**

FDA Bhavan, Kotla Road,  
New Delhi-110002  
5<sup>th</sup> September, 2013

**CLARIFICATION TO ADVISORY ISSUED ON 23.8.2013**

Subject: Extending time period for complying with requirements under the Gazette Notifications No. P. 15014/1/2011-PFA/FSSAI, dated 27.6.2013.

Reference is drawn to FSSAI's Advisory dated 23-08-2013 granting extension of time period for complying with provisions of amendments under Notifications No. P. 15014/1/2011-PFA/FSSAI dated 27.6.2013 published in Official Gazette of India (Extraordinary) dated 9.7.2013. In this regard, it is informed to all concerned that the extension of time period granted for complying with provisions of the said Notifications upto 6<sup>th</sup> December, 2013 is only for the amendments related to '**Food Safety and Standards (Packaging and Labelling) Regulations, 2011**'.

  
(P. Karthikeyan)  
Assistant Director (QA &S)  
011-23237419

To

1. All State/UT Food Safety Commissioners;
2. Central Designated Officers;
3. PPS to Chairperson; and
4. PS to CEO.